

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

46. C.P. 94/(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES: Jayanthi Karthikeyan**  
**V/s**  
**Ms Vijayakumari C C**

**Section: 241(1),Sec. 242(4),Sec. 244(1),Sec. 271-273 of Companies  
Act, 2013**

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**ORDER**

Counsel, Dipti Zaveri appeared for the Applicant through VC. **Registry is directed** to issue notice to the Respondent intimating the next date of hearing and file compliance report well before the adjourned date. If nobody turns up, on behalf of the Respondent, on the next date of hearing, matter shall be closed for *ex-parte* hearing. List this matter on **06.02.2024.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

09.11.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**